

Annexure – 8

Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 21-07-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				Amount of any mutual dues, that may be set-off	
1	Global Coal Ventures Private Limited	14/03/22	6,20,14,220	6,18,02,127	Unsecured	NIL	NIL	No	NA	NIL	NIL	2,12,093	0	Charging of Interest beyond CIRP Commencement date is rejected
2	Risansi Industries Limited	12-05-22	2,74,571	-	Unsecured	Nil	NIL	No	NA	NIL	NIL	2,74,571	0	The amount has not been admitted as the debt pertains to the year 2013 and is time-barred and there is no acknowledgement of debt thereafter.
3	R.R. Thulasi Builders (India) Private Limited	18-05-22	7,98,35,904	7,98,35,904	Unsecured	Nil	NIL	No	NA	NIL	NIL	-	0	
4	ISGEC Heavy Engineering Limited	11-03-22	33,67,35,222	33,67,35,222	Unsecured	Nil	NIL	No	NA	NIL	NIL	-	0	
5	Chemline Marketing Services	07-04-22	7,57,040	-	Unsecured	Nil	NIL	No	NA	NIL	NIL	7,57,040	0	
6	SBICAP Trustee Company Limited	10-03-22	12,92,374	12,92,374	Unsecured	Nil	NIL	No	NA	NIL	NIL	-	0	
7	Venkatesh And Co	14/03/22	12,09,500	12,09,500	Unsecured	Nil	NIL	No	NA	NIL	NIL	-	0	
8	Bombay Stock Exchange	10-03-22	57,72,032	57,72,032	Unsecured	Nil	NIL	No	NA	NIL	NIL	-	0	
9	Transmission Corporation Of Andhra Pradesh Limited	20/05/22	35,42,648	35,42,648	Unsecured	NIL	NIL	No	NA	NIL	NIL	-	0	
10	AM Brothers	07-06-22	9,605	-	Unsecured	Nil	NIL	No	NA	NIL	NIL	9,605	0	Claims are rejected by the RP in accordance to Regulation 12(2) of IBBI (IRPCP) Regulations, 2016.
11	URC Construction Private Limited	13/06/22	15,34,33,065	-	Unsecured	Nil	NIL	No	NA	NIL	NIL	15,34,33,065	0	Claims are rejected by the RP in accordance to Regulation 12(2) of IBBI (IRPCP) Regulations, 2016.
			64,48,76,181	49,01,89,807								15,46,86,374		

Note: Claim accepted subject to reconciliation with complete/correct books of accounts/ records yet to be provided by Corporate Debtor to RP.